NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

TP No.22/397/398/GB/2016 (C.P.No.205/2015)
With
I.A.No.02/2016
&
I.A.No.03/2016

Under Section 397/398 of the Companies Act, 1956

In the matter of

Ram Swaroop Joshi & Ors.

...Petitioners

-Versus-

Buildworth Pvt. Ltd. & Ors.

... Respondents

Coram:

Hon'ble Mr Justice P K Saikia, Member(J)

ORDER

Date of hearing: 16th February 2018.

The petitioners are represented by Mr D. Ghosh, learned Sr. Advocate, assisted by Ms N. Somani, PCS. On the other hand, Mr K. Goswami, Mr R. Sarmah & Mr A. Sandilya, learned Advocates appears on behalf of the respondents.

- 2. Mr D. Ghosh, learned Sr. Advocate, advanced arguments on behalf of the petitioner. However, due to paucity of time, arguments could not be completed.
- 3. In view of the above, Registry is directed to list this matter on 23.02.2018.

Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

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